

(1) (i), A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 1982-83 along with Audited Accounts, under sub-section (2) of section 35 of the Food Corporation Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Food Corporation of India, New Delhi, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

Notifications under Punjab Panchayat Samitis and Zila Parishads Act, 1961

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section(4) of section 115 of the Punjab Panchayat Samitis and Zila Parishads Act, 1961 read with clause (c) (iv) of the Proclamation dated the 6th October, 1983 issued by the President in relation to the State of Punjab :—

(1) The Punjab Panchayat Samitis and Zila Parishads Non-official Members (Payment of Allowances) (First Amendment) Rules, 1984 published in Notification No. G.S.R. 36 in Punjab Government Gazette dated the 6th April, 1984.

(2) The Punjab Panchayat Samitis and Zila Parishads (Sale, Lease and other alienation of Property and Public Places) (First Amendment) Rules, 1984 published in Notification No. G.S.R. 44 in Punjab Government Gazette dated the 25th April, 1984.

Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1984, Annual Report of and Review on the working of National Dairy Development Board, Anand for 1982-83 and Statement for delay in laying these Papers etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

(1) A copy of the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1984 (Hindi and English versions) published in Notification No. G.S.R. 505 (E) in Gazette of India dated the 11th July, 1984, under sub-section (2) of section 3 of the All India Services Act, 1951.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the year 1982-83 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Dairy Development Board, Anand, for the year 1982-83.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1982-83 along with Audited Accounts, under sub-rule (4) of Rule 24 of the Animal Welfare Board (Administration) Rules, 1962.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board of India, Madras, for the year 1982-83.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(6) A *Revised Statement (Hindi and

*The statement was laid on the Table on 9th April, 1984,